

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1780
ANSWERED ON:16.08.2013
HOUSEHOLDS USING KEROSENE
Jaiswal Dr. Sanjay ;Ram Shri Purnmasi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of households that are still using kerosene for lighting purposes in the country; State/UT-wise;
- (b) the total amount of kerosene that is being used for lighting and other purposes in the country;
- (c) the total expenditure that is being made on providing kerosene subsidy;
- (d) whether the Government has taken any initiatives to slowly phase out this subsidy;
- (e) if so, the details thereof; and
- (f) the details of alternative arrangements made by the Government to illuminate rural households in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a): Household-wise data on kerosene usage in the country is not maintained by the Ministry of Petroleum and Natural Gas. However, as per National Sample Survey Organisation (NSSO) survey NSS 66th round (July 2009 – June 2010) on "Energy Sources of Indian Households for Cooking and Lighting", 33% of rural households and 5% of urban households used kerosene as primary source of energy for lighting.

(b): For the year 2013-14, Ministry of Petroleum and Natural Gas has allocated 9082230 KL of PDS Kerosene to State Governments/Union Territory Administrations for cooking and lighting purposes.

(c) : Total subsidy and under recovery to Public Sector OMCs on sale of PDS Kerosene was Rs.30151 crore during year 2012-13.

(d) & (e) : The Government has decided that subsidies on PDS Kerosene will continue. The PDS Kerosene and Domestic LPG subsidy Scheme, 2002 and Freight subsidy (for far-flung areas) Scheme, 2002 have been extended till 31.03.2014.

(f) : Ministry of Power, Government of India has informed that they have launched 'Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) – Programme for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005 for providing access to electricity to rural households and release of free electricity connections to Below Poverty Line (BPL) households in the country. Under RGGVY, 648 projects have been sanctioned covering electrification of 1,12,975 un/de-electrified villages (UEV), intensive electrification of 3,88,740 partially electrified villages (PEV) and release of free electricity connections to 2.77 crore BPL households in the country. Cumulatively, as on 30.06.2013, the electrification works in 1,07,415 UE/DE villages and 2,98,211 PE villages have been completed and free electricity connection to 2.09 crore BPL households have been released

Ministry of New & Renewable Energy (MNRE) has informed that under the Off-grid and Decentralized Solar Applications Scheme of the Jawaharlal Nehru National Solar Mission (JNNSM), they are providing central financial assistance (CFA) of 30% of the cost of installation of solar photovoltaic lanterns, home lights and street lights limited to Rs.81 Per Wp of CFL based systems and Rs.135/- per Wp for LED based systems in General Category States. CFA of up to 90% of the project cost of solar street lights is available in Special Category States, UT Islands and districts with International Border for installation by Central and State Government Ministries, Departments and their organizations, State Nodal Agencies and local bodies. MNRE is also providing 40% subsidy limited to Rs.108/- per Wp for solar home lighting systems and small capacity PV systems through NABARD commercial banks and regional rural banks.